

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE DEVAN RAMACHANDRAN

&

THE HONOURABLE MR.JUSTICE T.R.RAVI

FRIDAY, THE 24<sup>th</sup> DAY OF APRIL, 2020 /4<sup>th</sup> VAISAKHA, 1942

W.P.(C). Temp. NO.132 OF 2020

PETITIONER

K SURENDRAN, S/O. LATE KUNHIRAMAN,  
AGED 50 YEARS, KUNNUMMEL HOUSE, ULLIYERI P.O.,  
KOZHIKODE DISTRICT- 673620  
NOW RESIDING AT BJP STATE OFFICE,  
THIRUVANANTHAPURAM-695001

BY ADVOCATES

KRISHNADAS P. NAIR, K.L. SREEKALA, HARIDAS P. NAIR,  
M.A. VINOD AND C. DINESH

RESPONDENTS

1. THE STATE OF KERALA REPRESENTED BY  
THE CHIEF SECRETARY,  
SECRETARIAT, THIRUVANANTHAPURAM-695001
2. THE SECRETARY, DEPARTMENT OF INFORMATION AND TECHNOLOGY,  
SECRETARIAT, THIRUVANANTHAPURAM-695001
3. THE SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE,  
SECRETARIAT, THIRUVANANTHAPURAM-695001
4. THE SECRETARY, DEPARTMENT OF REVENUE,  
SECRETARIAT, THIRUVANANTHAPURAM-695001
5. THE DIRECTOR GENERAL OF POLICE,  
POLICE HEAD QUARTERS  
THIRUVANANTHAPURAM-695001.
6. THE DIRECTOR  
VIGILANCE AND ANTI-CORRUPTION BEREAU  
THIRUVANANTHAPURAM-695001,
7. THE SPRINKLR, REPRESENTED BY ITS CEO,

29 W 35TH STREET, NEW YORK, NY 10001, UNITED STATES  
HAVING ITS REGIONAL OFFICE AT DIVYA SREE TECHNOPSIS,  
3RD FLOOR, EAST WING, OPP OF HAL AIRPORT ROAD, YEMALUR,  
BANGALURU, KARNATAKA- 560037

BY ADDL.AG SRI K.K.RAVINDRANATH

SR.GOV.T.PLEADER SRI P.NARAYANAN

SR.GOV.T.PLEADER SRI V MANU

SMT.NAPPINAI N.S.

GOV.T.PLEADER SRI S.KANNAN

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 24/04/2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

**ORDER**

Admit. Learned Senior Government Pleader takes notice on behalf of respondents 1 to 6. The petitioner will take out notice to the seventh respondent by Speed Post returnable in 15 days as also through email to their authorised email addresses.

**B/o.**

**APPENDIX**

**Exhibit P1:**       **The true copy of the Master Services Agreement (MSA) between the 1st respondent and the 5th respondent**

**Exhibit P2:**       **The true copy of the representation filed by the petitioner dated 16.4.2020**